

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL Nos. 129, 150, 167, 184, 212, 224, 232, 247, 252, 253 of
2012 & 53 of 2013**

Dated : 13th September, 2013

In the matter of:

NTPC Ltd.

Versus

....Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matters on **25.09.2013.**

COURT MASTER